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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 9096/2023**

USHODAYA ENTERPRISES PRIVATE LIMITED AND ANR

..... Petitioner

Through: Mr. Saurabh Kirpal, Sr. Advocate
with Mr. Mayank Jain, Mr. Parmanna
Singh and Mr. Madhur Jain,
Advocates

versus

THE STATE OF ANDHRA PRADESH AND ORS Respondents

Through: Mr. Rajiv Nayyar Senior Advocate
with Mr. Mahfooz Nazki and Ms.
Rajeswari Mukherjee, Advocates for
R-1 to R-6

Mr. Sandeep Sethi, Sr. Advocate with
Mr. Nikhil Goel, Sr. Advocate Mr.
Ashutosh Ghade and Ms. Riya
Kumar, Advocates for R-7 & R-11 to
13

Mr Amit Agrawal, Ms Radhika
Yadav, Advocates for R-9 & R-10

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **13.03.2024**

CM APPL. 15288/2024

List on 14th March, 2024 at 1:00 pm.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

MARCH 13, 2024/hp